INTELLECTUAL PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

सत्यमेव जयते

क्रम सं/SL No :011218143

पेटेंट कार्यालय,भारत सरकार | The Patent Office, Government Of India

पेटेंट प्रमाण पत्र | Patent Certificate

(पेटेंट नियमावली का नियम 74) | (Rule 74 of The Patents Rules)

पेटेंट सं. / Patent No.	:	558677
आवेदन सं. / Application No.	:	201611029033
फाइल करने की तारीख / Date of Filing	:	26/08/2016
पेटेंटी / Patentee	:	ANIS AHEMAD ANSARI

प्रमाणित किया जाता है कि पेटेंटी को, उपरोक्त आवेदन में यथाप्रकटित *A SOUND-FREQUENCY BASED AUTOMATIC VALVE SYSTEM (S-FAV) FOR WATER CONSERVATION.* नामक आविष्कार के लिए, पेटेंट अधिनियम, 1970 के उपबंधों के अनुसार आज तारीख अगस्त 2016 के छब्बीसवें दिन से बीस वर्ष की अवधि के लिए पेटेंट अनुदत्त किया गया है।

It is hereby certified that a patent has been granted to the patentee for an invention entitled *A SOUND-FREQUENCY BASED AUTOMATIC VALVE SYSTEM (S-FAV) FOR WATER CONSERVATION.* as disclosed in the above mentioned application for the term of 20 years from the 26th day of August 2016 in accordance with the provisions of the Patents Act,1970.

अनुदान की तारीख : 24/01/2025
Date of Grant :

पेटेंट नियंत्रक
Controller of Patents

टिप्पणी - इस पेटेंट के नवीकरण के लिए फीस, यदि इसे बनाए रखा जाना है, अगस्त 2018 के छब्बीसवें दिन को और उसके पश्चात प्रत्येक वर्ष मे उसी दिन देय होगी।

Note. - The fees for renewal of this patent, if it is to be maintained, will fall / has fallen due on 26th day of August 2018 and on the same day in every year thereafter.